

LOK SABHA DEBATES

LOK SABHA

Wednesday, July 31, 1974/Śravaṇa 9,
1896 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

MR. SPEAKER: Honourable Members, I have to inform the House of the sad demise of one of our distinguished colleagues Shri M. B. Rana, who passed away at New Delhi early this morning at the age of 70. He was admitted to the hospital on the 19th July, 1974, when he sustained a heart attack. He had been progressing satisfactorily and no one could think that he would pass away so soon.

Shri Rana was a sitting Member of this House and the Minister of State for Industrial Development. He had a long career devoted to public life and served this country in various and diverse capacities and held many important offices. He got his law degree from Government Law College, Poona, apart from the Middle Temple. He started his career as an advocate and then entered public life in Bombay and extended his activities to Gujarat State. He was also a distinguished parliamentarian. He was a Member of the Legislative Assembly of the erstwhile Bombay State during

the years 1946-52 and 1956-60 and then of Gujarat Legislative Assembly during the years 1960-67. He was Speaker of the Gujarat Legislative Assembly during the years 1960-62 where I had the privilege of associating with him in the Speakers' Conference while I was Speaker of the Punjab Assembly. He presented the Gujarat Branch at the Commonwealth Parliamentary Conference held at London in 1960.

Shri Rana was elected to Lok Sabha in 1967 and was re-elected in 1971 from Gujarat—Broach Constituency. He was a member of the panel of Chairmen during the years 1969-70. He held the office of Chairman of the Committee on Public Undertakings during the years 1969-1972 with distinction and imbued the Committee with a sense of common purpose to improve its working. He served on a number of Select/Joint Committees on Bills. He entered the Central Government as Minister of State for Shipping and Transport in 1972. Early this year, he took over as Minister of State in the Ministry of Industrial Development.

Besides his public and parliamentary career, Shri Rana was a prominent sportsman and was associated with many sports clubs and associations. He was keenly interested in rifle shooting and as President of the M.P.s. Rifle Association I came in close touch with him and was acquainted with his great love for sports. He had also written a couple of books on sports.

Unassuming, soft-spoken and very affable, Shri Rana was not behind

even in philanthropy and donated 400 acres of land for the Bhoodan movement and remitted Rs 1 lakh to clear the debt of the farmers of his area.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our heart-felt condolences to the bereaved family

The House may stand in silence for a short while to express its sorrow

[The Members then stood in silence for a short while]

MR SPEAKER As a mark of respect to the memory of the deceased, the House stands adjourned to meet again at 5 P M today I could have adjourned the House for the whole day but for the Budget

11 05 hrs

The Lok Sabha adjourned till Seventeen of the Clock

The Lok Sabha re-assembled at Seventeen of the Clock

[MR SPEAKER in the Chair]

STATEMENT ON NEW TAXATION PROPOSALS

MR SPEAKER SHRI Y B Chavan to make a statement

SHRI SHYAMNANDAN MISHRA (Begusarai) I have sought your permission already to raise a point of order under rule 376(2) with regard to the statement I am raising a point of order under rule 376(2) which relates to the business before the House According to the Order Paper, Shri Y B Chavan is to make a statement on the new taxation proposals That is the title of the subject with which the hon Finance Minister is going to deal

Now, my submission is that it is for you, for the Chair to tell us whether there has been any practice in the past that a statement is made on the taxation proposals, and if there has not been any practice in the past, that has got a certain sanctity There are one of the main reasons being that even a few minutes should not pass between the taxation proposals and any announcement made thereabout Otherwise, even during this interval, a lot of advantage might be taken by the persons concerned

So, in the past, what we have been accustomed to is that the Finance Minister makes a statement on the estimated receipts and expenditure for the year We have not been accustomed to any other title, and that statement is called the budget Now that has not been done The budget has got a certain sanctity There are certain traditions and conventions relating to a budget It cannot be treated in all manner possible

Therefore it is for you to say whether the statement should not be made in the manner which is in consonance with the budget that has been presented in the past, whether the title should have been like this or the same title as had appeared earlier could not have been given to it Why is the hon Finance Minister or for that matter the Government shying away from plainly, saying that they are presenting a supplementary budget to the country? That would have been fair to the House and fair to the country But it seems to me that like the traditional Hindu wife, the Finance Minister would not take the name of the husband That seems to be the position

So, it is for you, Sir, to say whether it has been in keeping with the traditions that have developed round the budget, whether it is a supplementary budget or it is not a supple-